DIVISION BENCH ITEM NO.104

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 36/2022 IN
CP No. (IB) 380/ALD/2019

CORAM:

1. **SHRI RAJASEKHAR V. K,**
   HON'BLE MEMBER (JUDICIAL)

2. **SHRI VIRENDRA KUMAR GUPTA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th FEBRUARY , 2022, 2:30 PM

NAME OF THE COMPANY	**DR. SEEMA SAXENA V/S M/S ANAND NIROG DHAM HOSPITAL PVT LTD**
UNDER SECTION	**9 IBC**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Sanchit Garga. : *For the Operational Creditor*
Sh. Rohan Gupta, Adv. : *For the corporate Debtor*

ORDER

CP No. (IB) 380/ALD/2019

Ld. Counsel on both sides present.

They report a happy settlement out of the Court.

Recording these submissions **CP No. (IB) 380/ALD/2019** is dismissed as withdrawn.

IA No. 36/2022 shall also stand disposed of.

—Sd—

Virendra Kumar Gupta
Member (Technical)

—Sd—

Rajasekhar V.K.
Member (Judicial)

Kumud Narayan
(PS)